

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH

AT HYDERABAD

OA. 360/99

dt. 5-3-99

Between

Kalwakunta Goverdhan

and

1. General Manager
Ordnance Factory Project
Yeddumailaram, Medak
Medak Dist.

2. Dist. Employment Officer
Dist. Employment Exchange
Sangareddy, Medak District

: Respondents

Counsel for the applicant

: C. Prabhu
Advocate

Counsel for Respondent-1

: B. Narasimha Sharma
Sr.CGSC

Counsel for Respondent-2

: P. Naveen Rao
SC for Govt. of AP

Ceram

Hon. Mr. Justice D.H. Nasir, Vice Chairman

OA.360/99

dt.5-3-99

Order

Oral order (per Hon. Mr. Justice D.H. Nasir, VC)

Heard Mr. C. Prabhu for the applicant and Mr. B. Narasimha Sharma for the respondent-1, and Mr. P. Naveen Rao for the Respondent-2.

2. The applicant's main grievance is that he has not been permitted to appear at the examination which is to be held in very near future for the post of Barber in the office of Respondent-1 on the ground that his name has not been sponsored by the Employment Exchange. It is well settled by now that no candidate should be disallowed from appearing at the interview/test merely because his name has not been sponsored by the Employment Exchange provided the applicant satisfies the basic eligibility criteria.

3. It is therefore hereby directed that Respondent-1 shall allow the applicant if he possesses the necessary qualification and eligibility for the post in question, to appear at the written test/interview irrespective of the fact whether his name has been sponsored by the Employment Exchange or not.

4. The OA is disposed of accordingly.

D.H.
(D.H. Nasir)
Vice Chairman

Dated : March 5, 1999
Dictated in Open Court

sk
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sk

9399
1st and 2nd Court.

Copy to:

1. HDHN
2. HHRD M(A)
3. HSSJP M(J)
4. D.R. (A)
5. SPART

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR:
VICE - CHAIRMAN

THE HON'BLE H. RAJENDRA PRASAD:
MEMBER (A)

THE HON'BLE R. RANGARAJAN
MEMBER (A)

THE HON'BLE MR. B.S. JAI PARAMESHWAR:
MEMBER (J)

DATED: 5-3-98

ORDER/JUDGMENT

M.A./R.A/C.P.NO.

IN

D.A.NO : 360199

~~ADMITTED AND INTERIM DIRECTIONS
ISSUED.~~

~~ALLIED~~

~~DISPOSED OF WITH DIRECTIONS~~

~~DISMISSED~~

~~DISMISSED AS WITHDRAWN~~

~~ORDERED/REJECTED~~

~~NO ORDER AS TO COSTS~~

(8 copies)

केन्द्रीय प्रशासनिक विविरण Central Administrative Tribunal प्रेषण / DESPATCH
8 MAR 1999
हैदराबाद भाग्यवत HYDERABAD BENCH